

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.4(22)(a)-HC/2021/3195-96

Dated, Agartala, the 17th February, 2021

NOTIFICATION

The Hon'ble High Court has been pleased to declare the Final Common Merit list of the candidates, in order of merit, according to marks obtained by the candidates in the Written Examination held on 28.11.2020, Practical and Viva Voce Test held on 13.02.2021 for recruitment to the posts of **System Officer** under e-Courts services of the High Court of Tripura *in connection with advertisement dated 29.05.2019* as follows:-

Sl. No.	Roll No.	Name of the candidates	Category
1.	190	Shri Mrinmoy Roy	UR
2.	145	Shri Gourisankar Roy	UR
3.	215	Shri Saptadip Saha	UR
4.	181	Shri Mithun Das	SC
5.	53	Smti. Papia Das	SC
6.	91	Shri Animesh Roy	UR
7.	35	Shri Bidipto Chakraborty	UR
8.	101	Smti. Priyanka Sarkar	UR
9.	01	Smti. Panchali Das	SC
10.	88	Shri Bishal Saha	UR
11.	144	Shri Keshab Debnath	UR
12.	86	Shri Bubagra Jamatia	ST
13.	166	Shri Rajan Majumder	UR
14.	158	Shri Manoj Paul	UR
15.	113	Shri Pijush Debnath	UR
16.	14	Shri Diptanu Saha	UR
17.	27	Shri Koushik Patwari	SC
18.	119	Shri Bhabatosh Das	SC
19.	120	Shri Paritosh Das	SC
20.	210	Smti. Purnima Rani Das	SC
21.	68	Shri Debjyoti Malakar	SC
22.	126	Shri Amit Sarkar	SC
23.	124	Shri Alvin Debbarma	ST
24.	199	Shri Amit Kumar Das	SC
25.	76	Shri Jantu Das	SC

The above Final Common Merit list is valid for 1(one) year w.e.f. 17.02.2021.

Sd/-
(D. M. Jamatia)
Registrar General

Copy to:-

1. The System Analyst, High Court of Tripura for uploading the same in the Official website of the High Court of Tripura;
2. Notice board.


Registrar General